

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VSK HOLDINGS PRIVATE LIMITED

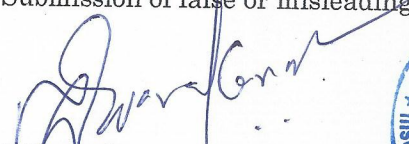
1.	NAME OF CORPORATE PERSON	VSK HOLDINGS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11.06.2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Karnataka, Bengaluru
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65900KA2012PTC064328
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	EMBASSY STAR, 7TH FLOOR, 8, PALACE ROAD, VASANTH NAGAR, BENGALURU 560052.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24.06.2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	C. Dwarakanath #31, 'Vidya Bhavan', 3rd Floor, Rear Block, Opp.Karanji Anjaneya Temple, W.A.T. Street, Basavanagudi, Bengaluru -560 004. Regn No.: IBBI/IPA-002/IP-N00711/2018-2019/12318 Email Id: dwarakanath.c@gmail.com Telephone No.: 080-41203012
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24.07.2020

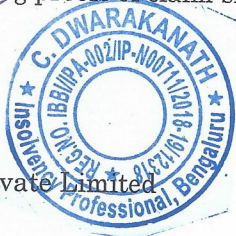
Notice is hereby given that the VSK HOLDINGS PRIVATE LIMITED has commenced voluntary liquidation on 24.06.2020.

The stakeholders of VSK HOLDINGS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 24.07.2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


C. Dwarakanath
Liquidator of VSK Holdings Private Limited



Date: 25.06.2020

Place: Bengaluru